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30,000 houses during the next three or four years, and all the accumulated amount will be exhausted.

Shri A. C. Guha: Is there any proposal also to increase the hospital facilities?

Shri Abid All: Yes, Sir.

Small Scale Industries

*1498. Shri Harish Chandra Mathur: Will the Minister of Commerce and Industry be pleased to state whether Government have made any evaluation of the work done by Small Scale Industries Organisation including that of the Directors of Industries of various States?

The Minister of Industry (Shri Manubhai Shah): Evaluation of the work done by the Small Industries Organisation has not been made so far, though arrangements for periodical sample evaluation surveys are under consideration.

Evaluation of the work of the State Directors of Industries is the function of the respective State Governments.

Shri Harish Chandra Mathur: What are the reasons for not taking up the evaluation work, as has been done in respect of the community projects, particularly in view of the very discouraging reports in the community projects, about small-scale industries?

Shri Manubhai Shah: Firstly this work was started only two years back. Even two years fully are not out. Also the organisation of small-scale industries being spread over such a vast country, it is very difficult to get correct statistics from the small man. Even then, we are trying first the sample method of survey, and once we get certain basic data, it is our intention to get regular evaluation done of the entire work.

Shri Harish Chandra Mathur: May I know if as a result of this sample survey the hon. Minister is aware of the causes which are obstructing the growth of small-scale industries?
May I know what are the causes and what action has been taken by the Government in this matter?

Shri Manubhai Shah: Firstly I may submit for the information of the House that the work done by this organisation is quite considerable. It has been able to give 15,000 parties in the country technical guidance and advice: 3.226 persons have been assisted to start new industries; 32,000 visits have been paid by our technical officers to give guidance to various people, and 49 foreign experts are being brought to our country to advise various units of which 19 are already in position. Se, considerable amount has gone and we have found that the main difficulties are so obvious and known to the House. One is lack of finance, the second is lack of technical skill and proper training, and the third is lack of proper organisational capacity of the small man. All these are being continuously looked into and removed from day to day whenever we come in contact with them in the States and in the Centre.

Shri Viswanatha Reddy: May I know whether any special drive is being undertaken to see that the small-scale industries develop in areas which are unsuitable for the location of big industries?

Shri Manubhai Shah: That is one of the very principal considerations in undertaking small-scale industries. Even though in this country industrialisation itself is very small and limited and as such we would like to spread small-scale industries throughout the country.

Shri S. R. Arumugham: May I know whether Government have taken any steps to bring about co-ordination between the large-scale and small-scale industries so that they may interdependent, and if so, how many large-scale industries have agreed to the proposal and the results thereof?

Shri Manubhai Shah: The industrial policy statement made in 1956 really lays down our policy of a

complete co-ordination between the large-scale, medimum-scale and small-scale industries. We have taken further steps to see that the policy is vigorously implemented. We have addressed letters to the large-scale industries to have ancillary and feeder industries attached to them so that through the technical help of the large-scale industries, small-scale industries can develop.

Shri Ranga: Is any effort being made to get these people registered so that Government would have accurate information with regard to the location of these industries, the scale on which they are carried on, their needs, the number of people employed etc.?

Shri Manubhai Shah: Yes, Sir. Though there is no actual registration under the law, we are trying to maintain a regular list of the new industries that are coming up.

Shri Harish Chandra Mathur: Is the hon. Minister aware that even to this day the large scale industries get supply of electric power at a cheaper rate than the small scale industries which can hardly afford it?

Shri Manubhai Shah: That 18 a fact, but it is a very great historical thing, and we cannot change the current in a day. It is our intention to see that electricity required by small industries is subsidised and, therefore, we have a scheme for seeing that no industry set up in the small scale sector pays more than one and a half an anna per unit.

Shri S. R. Arumugham: May I know whether an American expert was appointed by Government to study the progress of small scale industries? If so, what are the findings of that expert, and how far Government have implemented his recommendations?

Shri Manubhai Shah: There have been so many experts from various countries including America. Which particularly expert is the hon. Member referring to? But I can say that all the recommendations made

by various experts—under the TCM and Ford Foundation and other different organisations—have been very carefully looked into.

Shri S. R. Arumugham: The expert appointed regarding purchase of stores.

Mr. Speaker: The hon. Member only wanted to ask one more question.

Landien Labourers

*1500. Shri B. S. Murthy: Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government have any scheme to afford quick and easy facilities to the landless labourers to migrate in search of work during seasonal operation; and
 - (b) if so, the details of the scheme?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra):
(a) No.

(b) Does not arise.

Shri B. S. Murthy: May I know whether Government are contemplating providing special trains and special boats at concessional rates to this agricultural labour to migrate from one place to the other in search of work?

Shri L. N. Mishra: The question of labour is mainly agricultural subject of State Governments. If the will look into the hon. Member recommendations made in the Second Plan. especially Five Year chapters, one on labour policy the other on food and agriculture, he will find that some recommendations have been made, and efforts will be to provide employment to made them at the spot.

Shri B. S. Murthy: May I know whether the Planning Commission at least has studied this question and has provided any facilities for the welfare of these agricultural labourers?